

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 110
IB-2406/(ND)/2019

IN THE MATTER OF:

Mrs Dinit Mehta

Vs.

Bliss Inn Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 22.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.GauravArora, Adv.

For the Respondent

:Mr.Aditya Chopra, Adv.

ORDER

Pleadings are complete. Learned Counsel for the applicant is inaudible.

List on 18.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)